

in laying the papers mentioned at
(1) above.

[Placed in Library. See No. LT-4245/87.]

- (3) (i) A copy of the Annual Report
(Hindi and English versions)
of the National Productivity
Council, New Delhi, for the
year 1985-86 along with
Audited Accounts.

- (ii) A statement (Hindi and
English versions) regarding
Review by the Government on
the working of the National
Productivity Council, New
Delhi, for the year 1985-86.

[Placed in Library. See No. LT-4246/87.]

— — —

12.18¹/₂ hrs.

COMMITTEE ON THE WELFARE
OF SCHEDULED CASTES
AND SCHEDULED
TRIBES

[English]

Twenty-Second Report

SHRI K. D. SULTANPURI (Simla) :
I beg to present the Twenty-Second Report
(Hindi and English versions) of the Com-
mittee on the Welfare of Scheduled Castes
and Scheduled Tribes on the Ministry of
Welfare-Working of Integrated Tribal Devel-
opment Projects in the State of Himachal
Pradesh.

— — —

12.19 hrs.

COMMITTEE ON PAPERS LAID
ON THE TABLE

[English]

Fourteenth Report and minutes

SHRI M. V. CHANDRASEKHARA
MURTHY (Kanakapura) : I beg to present
the Fourteenth Report (Hindi and English
versions) of the Committee on Papers Laid
on the Table.

I beg also to lay on the Table Minutes
(Hindi and English versions) of the sittings
of the Committee on Papers Laid on the
Table relating to their Fourteenth Report.

(Interruptions)**

MR. SPEAKER : No discussion on my
ruling. Not allowed.

(Interruptions)**

MR. SPEAKER : My ruling is not to be
discussed.

(Interruptions)**

— — —

12.20 hrs.

STATEMENT RE DAMAGE FROM FIRE
TO SOME UNITS OF THE DIRECTO-
RATE OF EXTENSION, DEPART-
MENT OF AGRICULTURE AND
CO-OPERATION AND A SHED
OF THE FOOD CORPORA-
TION OF INDIA

[English]

THE MINISTER OF AGRICULTURE
(DR. G. S. DHILLON) : Sir, a fire broke
out on 19.4.1987 at about 9.20 a.m. which
damaged some of the units of the Directo-
rate of Extension and a shed of the Food
Corporation of India. The cause of the fire
is being investigated and the extent of the
damage is being assessed. Preliminary assess-
ment indicates that the damage to property,
other than the civil structures, may be about
Rs. 50.00 lakhs in the case of the units of
the Directorate of Extension and about
Rs. 1.36 lakhs in the case of Food Corpora-
tion of India. No injury or loss of life has
been reported.

Senior officers from both the departments
have visited the site of the fire.

— — —

12.21 hrs.

FOOD CORPORATIONS (AMENDMENT)
BILL, 1987*

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF

** Not recorded.

*Published in Gazette of India Extra-
ordinary, part II, section 2, dated
21.4.1987.